## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.32/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2016

NAME OF THE PARTIES: Shri Rohtas Jugalkishore Gupta

M/s. Jugnar Processors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	MS, BHARDWAS Smi U.P. Verma	Advocates for Rolltown	Morrolwood
	Smi U.P. Verma	of latitation	Clinhan
).	PAMIL MAMAJAN	Howelets full-2	Sah-117h-jan

## <u>ORDER</u>

## C.P. No. 32/397-398/CLB/MB/MAH/2016

Ld. Counsel for both sides are present.

At the request of both the parties, list this matter for hearing on 27th January, 2017.

sd/-B.S.V. PRAKAŚHKUMAR Member (Judicial)

Dated: 23.11.2016

sd/V. NALLASENAPATHY
Member (Technical)